## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

## LOK SABHA UNSTARRED QUESTION NO. 766 ANSWERED ON 24/07/2025

#### IMPLEMENTATION OF JJM IN UTTAR PRADESH

### †766. SHRI. DEVESH SHAKYA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware of incomplete, poor quality and failed water supply schemes under the Jal Jeevan Mission (JJM) in several villages including the Patherki village under Kasganj Block in Kasganj District of Uttar Pradesh and if so, the details thereof;
- (b) whether it is true that work has been done in Patherki village under JJM but water supply remains limited to only half the village and water has been supplied barely 1 to 10 times till now and if so, the details thereof;
- (c) whether any independent audit, technical inspection or feedback mechanism has been set up by the Government to look into these complaints in the above context;
- (d) if so, the details thereof along with the action taken/likely to be taken against the concerned agencies, contractors or officials in such cases; and
- (e) whether the Government proposes to introduce any special scheme in future to ensure universal and effective water supply to entire village under JJM in nearby Lok Sabha Constituencies and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country including those in the Patherki village under Kasganj Block of Kasganj District, Uttar Pradesh. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with State/ UTs, in August 2019.

Drinking Water being a state subject, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under JJM, lies with State/UT Governments. The Government of India supports the states by providing technical and financial assistance.

As reported by State of Uttar Pradesh, the revenue village Pathreki of Gram Panchayat Pathreki and villages Muddpur and Trilokpur of Gram Panchayat Athaidiya have been included under the ongoing drinking water scheme in Gram Panchayat Pathreki, Development Block Kasganj. Under the Pathreki drinking water scheme, against the proposed 15.81 km pipeline, 12.42 km has been laid & against the proposed 804 household tap connections, 347 household tap

connections have been completed. The construction works of the pump house, solar panels, and boundary wall have been completed, and water supply is being provided through direct pumping to the revenue villages Muddpur, Trilokpur, and Nagla Vaheta hamlet of village Pathreki. Under the scheme, the staging work of the overhead tank with a capacity of 325 KL/12 meters is 65% completed, and the construction work of the vertical wall is in progress.

Under the Jal Jeevan Mission, construction work of 390 piped water supply schemes is in progress in district Kasganj. To ensure the quality of construction works, a third-party inspection agency, M/s R.V. Associates has been empanelled. The quality of materials used in construction is tested in the manufacturing firm's factory before supply through third-party agencies nominated by the State Water and Sanitation Mission as per the QAP (Quality Assurance Plan) approved by the Department. Even after supply, random sampling is conducted at the worksite, and testing is done by NTH/CIPET/Shri Ram Institute for Industrial Research, etc. Alongside this, the Third-Party Inspection (TPI) team operating in the district also inspects the quality of materials and construction work.

- (b) As reported by the state, water supply is not yet available in the Memdi and Marupur hamlets of village Pathreki, as the construction work of the Mathura–Bareilly highway is in progress through the Gram Panchayat Pathreki.
- (c) and (d) As reported by the state, under JJM, complaints related to ongoing drinking water schemes—received through the Chief Minister Helpline, IGRS (Integrated Grievance Redressal System), Tehsil Diwas, the State Drinking Water and Sanitation Mission Helpline No. 18001212164, the website jalsamadhan.in, feedback received from Gram Pradhans, feedback received through phone calls, and through Hon'ble public representatives—are promptly redressed by the Jal Nigam (Rural). In case of receiving unsatisfactory feedback regarding grievance redressal, the complaint is re-investigated and quality disposal of the complaint is ensured. Additionally, if the firm fails to address the complaints appropriately, necessary action is taken against the firm. No complaints have been received under the Pathreki Drinking Water Scheme.
- (e) Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay. Accordingly, a proposal for continuation of Jal Jeevan Mission until 2028 with enhanced total outlay is under consideration of the Government.

\*\*\*\*